

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Information Technology Department

Date: 07/09/2018

Sub: Minutes of IT Procurement Committee Meetings held on 6th Sept 2018 and 7th Sep 2018:

Agenda: 01 Finalization of tendering on supply of computer consumables HP Toner Cartridges for 1 year, extendable up to one more year.

With regard to the above tender, the committee was appraised of the following

a) In response to e-tender RFP No. IRDAI/IT/17-18/02 and Tender ID – 2018_IRDAI_310288_1 was published under 2 bid system on March 09, 2018 through e-tendering mode in CPPP portal, the following eight bidders submitted the technical and commercial bids.

SL No	Bidder	EMD - DD / Exemption
1	M/s SANAAREE COMPUTERS	DD - ₹ 36000/-
2	M/s Comercial Controls	DD - ₹ 36000/-
3	M/s MEHAK DATA SYSTEMS	DD - ₹ 36000/-
4	M/s Microcare Computers Pvt. Ltd	DD - ₹ 36000/-
5	M/s Zam Zam Enterprise	MSME - Udyog Aadhar for Small Services
6	M/s Mahakali stationery and xerox	MSME - Udyog Aadhar for Small Services
7	M/s Toner Care Solutions	NSIC & MSME - Udyog Aadhar for Small Manufacturing
8	M/s MAYUR COMPUTERS	NSIC Certificate - Services

b) The 2 Nos e-Packets containing EMD Fee and Technical Bids were on 14/05/2018 by the committee who were authorised to open the Bids.

c) The bidders who have not submitted the required documents were requested to submit the required documents through shortfall section in CPPP portal. As per the rules of "Shortfall" in CPPP Portal, this option can be used only once by reviewer for each bidder with prior mentioned start date and end date. In addition to this, the bidders were also requested several times to submit the shortfall documents via mail.

d) The committee noted that out of 8 bidders who have responded to the e-tendering, only the following two bidders have submitted the documentations in all respects and qualified in Technical bid process and are eligible for next process. (Financial evaluation)

1. M/s Commercial Controls
2. M/s Microcare Computers Pvt. Ltd

e) The technical shortlisting of bidders was approved vide Office Note dt 08/08/2018. The financial bids of the above bidders were opened on 10th August 2018 at 11.00 AM digitally by the following members who are authorised to open the Bids.

Mr. Mahesh Agarwal (DGM - IT)

Mr. Murthy Dasari (Manager – Admin).

The abstract & summary of the financial bid evaluation are as followed –

Sl.No	Bidder Name	Amount	Bid Rank
1	COMMERCIAL CONTROLS	1812102.00	L1
2	M/s Microcare Computers Pvt. Ltd	2509120.00	L2

f) **Exploring the possibility of procurement of HP toner cartridges through GeM portal**

During the meeting held on 06th Sep 2018, the committee directed IT Department to explore the following aspects in the GeM portal

1. Availability of all 32models of HP- Toner cartridges in GeM as required by us.
2. Price variations between GEM Portal prices vs Prices quoted by L1 bidder.
3. Procumbent of HP Toner Cartridges through GEM through bidding process.

Based on the note submitted by IT department dated 7th Sep 2018, the committee noted the following:

1. Out of 32 Nos. HP Toner Cartridges for which RFP is issued, 11 Nos Models are **not** available in GeM Portal as on date and 21 Nos Models were available, as on 06th Sep 2018 4 pm.
2. The availability of the products in GeM Portal is also very dynamic.



3. The Price in GeM Portal for the available Models of Cartridges is more by 10% than that of the prices quoted by the L-1 Bidder for the same model.
4. Since only **original** HP toner Cartridges are to be purchased, the procurement can be made only through PAC (Proprietary Article Certificate) basis on the GeM Portal for which requisite approvals/PAC Certificate from the Competent Authority as per Rule 166 of GFR-2017 are to be obtained, before applying PAC filter on GeM Portal.
5. As per rules of GeM, Direct Buying is possible up to Rs. 50,000/- and this facility is available only **once per week for one category** of Cartridge and the delivery period is usually minimum **15 days** after successfully placing the order in GeM.
6. Under PAC Buying, bidding will be mandatory for all procurements above Rs. 50,000/- and bidding can be made for **only one model of Cartridge at a time**. For completing a purchase through Bidding for one model cartridge, it may take a minimum 3-4 weeks for completion of tendering process. Further, it may take 2-3 weeks for delivery.

In view of the above, the committee decided to ahead with the current tendering process.

The committee observed that M/S COMMERCIAL CONTROLS has quoted the lowest price (L1) **18,12,102/-** (excluding tax, as per the RFP pg 23) among the qualified bidders and accordingly recommended placing orders with L1. As appraised by IT Department, the orders will be placed in a staggered manner. The rates quoted by the bidder is valid for one year (from the date of giving the contract) and extendable for one more year during which orders may be placed for further requirement.

Agenda: 02: Upgradation of Internet Leased Line to 100Mbps from M/s BSNL ----
Cost: Rs. 8,75,000/- plus taxes.

With regard to the captioned subject, the committee noted the following:

- a) IRDAI is using two 20Mbps Internet leased line (1 :1 dedicated) from two different vendors for providing internet connection to all the staff and also for hosting our application.
- b) The bandwidth utilization on both of these connections is more than 90-95% during the past few months. Also, IT department is in the process of upgrading MPLS connectivity from 8Mbps to 20Mbps which will enable more internet speed for IRDAI regional offices users and more download of data.
- c) The committee observed that, both of the 20Mbps ILL i.e. primary and secondary ILL is facing almost 100% utilization which means a total of 40Mbps link with almost 100%



utilization requiring increase of bandwidth for one leased line to a minimum of **100 Mbps** immediately keeping in mind the future projection and requirement.

- d) In view of the above, **M/s BSNL** was contacted to **upgrade the existing ILL to 100Mbps**. **M/s BSNL** has shared the quotation for **100Mbps ILL with 32 Public IP** pool. Also, for price discovery **M/s RailTel** was contacted to share the quotation for 100Mbps ILL with 32 Public IP pool. **M/s RailTel** has shared the same

The price details are as below:

Name of the Company	1:1 Internet Bandwidth for 100Mbps	Quoted Rate (Excluding GST) per year
M/s RailTel	100 Mbps	10,00,000/- INR
M/s BSNL	100 Mbps	8,75,000/- INR

- e) The committee noted that BSNL is currently charging Rs. 3 lacs plus taxes per annum for 20 Mbps internet leased line.
- f) The committee also observed that the rate of Rs 8,75,000 /- per year by M/s BSNL for 100 Mbps ILL excluding all taxes for 3 Years period, appears to be reasonable.
- e) The total cost of proposed 100 Mbps ILL through BSNL including GST @18 % is **Rs 10,32,500/- (Rs. Ten Lakh Thirty-Two Thousand Five Hundred Only) per annum.**

The committee recommended the proposal of 100Mbps 1:1 ILL from M/s BSNL to the total cost of **Rs. 8,75,000/- plus taxes** per year for a period of 3 years.

Agenda 03: Finalisation of Tendering on Board Meeting Management Software

With regard to the above subject, the committee noted the following:

- a) The Tender for procurement of Board Meeting Management Software was issued on 02/07/2018, through CPP Portal. The submitted bids were scrutinized on eligibility criteria and following four bidders were called for Technical presentation of their products.

1. M/s Tabula Technologies Pvt. Ltd.



2. M/s Dess Technologies Pvt. Ltd.
3. M/s Axar Digital Services Pvt. Ltd.
4. M/s JMJ Greenolutions and Services Pvt. Ltd.

b) As per the recommendations of the committee, following bidders were shortlisted for commercial bid evaluation.

1. M/s JMJ Greenolutions and Services Pvt Ltd.,
2. M/s Tabula Technologies Private Limited,
3. M/s Dess Technologies Private Limited.
4. M/s Axar Digital Services Pvt. Ltd.

c) As regard to M/s Axar Digital Services Pvt. Ltd, the technical committee observed that one of the installation referred by the bidder (M/s Indraprastha Gas Ltd- IGI) is not a Govt/PSU entity. In this connection, the committee suggested to refer to the Legal department of IRDAI. However, the bidder was shortlisted by the technical committee subject to outcome of this issue to be referred to the legal department

d) Legal department vide their office note dated 7th Aug 2018 confirmed that M/s Indraprastha Gas Ltd. is neither a Government Company nor PSU. Due to this reason, the bidder did not satisfy the eligibility criteria and hence, the bidder was not shortlisted for financial bidding.

e) The list of final technically shortlisted bidders was published in our website and CPP portal on 28th Aug 2018 along with the MOM of the technical committee.

f) The Commercial Bids of these bidders were opened on 31/08/2018 and the outcome of the Commercial Bid evaluation is as below.

Sr. No	Bidder Name	Amount (Rs.)	Bid Rank
1	Dess Technologies Private Limited	97,000.00	L1
2	Tabula Technologies Private Limited	7,20,000.00	L2

3	JMJ Greenolutions and Services Pvt Ltd	28,56,000.00	L3
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As per the outcome of the Commercial Bid evaluation, the bidder, **M/s Dess Technologies Private Limited** evolved as L1 bidder with the commercial quote of **Rs. 97,000/- (incl. taxes)**. The cost of the software is Rs.70, 000/- and Rs. 27,000/- (3 Years AMC)

The committee deliberated the above issues and recommended placing of order with L1 vendor i.e., **M/s Dess Technologies Private Limited** with the commercial quote of **Rs. 97,000/- (incl. taxes)**.

Agenda: 04: Details – Finalization of tender for establishment of 20Mbps MPLS Connectivity among IRDAI HO, ROs and TCL - Data Centre (BAP) –selection of vendor ---- Cost:Rs. 24,00,000 /- plus taxes:

The committee observed the following:

- a) IRDAI already has 8 Mbps MPLS connectivity among HOs, Mumbai RO and New Delhi RO through M/s Tata Communications Ltd. It was observed by IT department that the utilization of the link crosses locations 100% level frequently in the office hours. This issue has been affecting day to day activity in RO's and users are facing network issue, internet speed issue etc.
- b) In view of the above, e-Tender was published on CPPP website, eprocure.gov.in on 24th Jul 2018 and Corrigendum was published on 6th Aug 2018. The last date for submission of bids was 28th Aug 2018.
- c) Following three bidders quoted in response of the RFP -IRDAI/IT/18-19/06.
 1. **M/s Tata Communication**
 2. **M/s Vodafone Ltd**
 3. **M/s Bsnl**
- d) The technical bids of the following bidders were opened on 28th Aug 2018 by tender opening committee. Shortfall documents were requested from all the three bidders via CPPP website as per pre-qualification criteria for technical short listing.

e) The documents were submitted by the bidder and based on the detailed scrutiny of documents submitted by the bidder and subsequent evaluation based on the eligibility criteria the following bidders were shortlisted for financial bidding.

1. M/s Tata Communication 2. M/s Vodafone Ltd

f) The technical shortlisting and date & time of financial bid opening was published on IRDAI website www.irdai.gov.in on 6th Sep 2018.

g) The financial bids were opened on 6th Sep 2018 by the Tender Opening Committee. The compiled information of financial bids is as follows:

Sl.No	Description of Work / Item(s)	Vodafone Mobile Services Limited		TATA Communications Ltd	
		Rate	Amount	Rate	Amount
1.00	MPLS(Multi Protocol Level Switching) Connectivity for IRDAI Head office(Hyderabad) and Regional Offices(Mumbai and New Delhi) and Data Centre (Hyderabad)		2935000.00		2400000.00
	Total in Figures		2935000.00		2400000.00

h) The committee note that IRDAI currently pays Rs. 4,96,173/-(including tax)

The committee observed that **M/s Tata Communication** is **L1** and quoted for an amount **Rs 24,00,000/- (Rs. Twenty-Four Lakh Only)** excluding all taxes for 3 Years period.

The total cost including GST @18 % is **Rs 28,32,000/- (Rs. Twenty-Eight Lakh Thirty-Two Thousand Only).**

The committee recommended **M/s Tata Communication Ltd** who is **L1** for establishing 20 Mbps MBPLs ring (Full mesh Topology) among IRDAI HO, ROs and

TCL data centre for an amount Rs 24,00,000/- (Rs. Twenty Four Lakh Only)
excluding all taxes for 3 Years period.

The meeting ended with a vote of thanks to the Chair.

C.G.M. (IT)



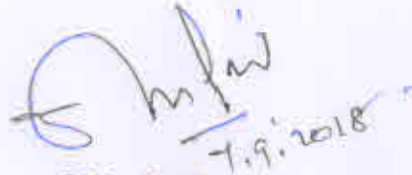
7/9/2018

G.M. ((F&A)-Life)



7/9

G.M. (CAD)



7.9.2018



Member (Life) – Chairperson